

ITEM NO.4

COURT NO.11

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s). 874/2023

VAISHALI GAURAV

Petitioner(s)

VERSUS

VISHAL KUMAR

Respondent(s)

(MEDIATION REPORT RECEIVED

IA No. 68732/2023 - EX-PARTE STAY

IA No. 68738/2023 - EXEMPTION FROM FILING O.T.)

Date : 01-11-2023 This petition was called on for hearing today..

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mrs. Niranjana Singh, AOR (V.C.)

For Respondent(s) Mr. Shahid Azad, Adv. (V.C.)  
Mr. Shafik Ahmed, Adv.  
Ms. Meenu Sharma, Adv.  
Ms. Shailey Shukla, Adv.  
Mr. Kamal Kumar, Adv.  
Ms. Shalini, Adv.  
Mr. Padhmanabha Raja K.r., Adv.  
Mr. Danish Saifi, Adv.  
Mr. Sachin Wadhwa, Adv.  
Mr. V. Elanchezhiyan, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List this petition again on 22<sup>nd</sup> November,  
2023.

(SONIA BHASIN)  
COURT MASTER (SH)

(RANJANA SHAILEY)  
COURT MASTER (NSH)